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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

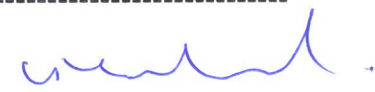

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/205/2016  
NAME OF THE PETITIONER(S) : Mulvadi Raghupathy Ranganathan  
NAME OF THE RESPONDENT(S) : M/s Nihon Technology Private Limited & 2 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	V MAHESH	P.C.S for Respondents	
	K. Ananthan	proxy counsel for petitioner	

**ORDER**

Proxy counsel representing senior counsel for petitioner, Shri R Prabhakar present. Shri V Mahesh, PCS, representing the respondents present. Proxy counsel sought further time for submitting arguments as his senior counsel is engaged in Supreme Court. Several opportunities were given to the counsel for petitioner to submit his arguments. At request we are inclined to give a final opportunity in the interest of justice, failing which the matter will be decided on merits. Put up on 20.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)